

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 17.02.2016

OA No. 291/00706/2014 with MA No. 291/00484/2014

Mr. Nand Kishore, counsel for applicant.
Mr. Y.K. Sharma, counsel for respondents.

At the very outset learned counsel for the applicant intends to withdraw the main OA and MA on the ground that the respondents have already granted the requisite relief to the applicant.

In this view of the matter, the main OA and MA are hereby dismissed as withdrawn as having become infructuous as prayed for.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE M. S. SULLAR)
JUDICIAL MEMBER

Kumawat